

Annexure – 7

Name of the corporate debtor: SES Energy Services India Private Limited ; Date of commencement of CIRP: 25.11.2022; List of creditors as on: 28.08.2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Ass Commissioner of CGST & Central Excise - Maharashtra	Maharashtra		29.12.2022	₹ 286,675,923.00	₹ 27,144,043.00	OC	-	-	No	13.12%			₹ 259,531,880.00		Claim admitted based on revised order after hearings
2	GST Department - Durgapur	Durgapur		02.01.2023	₹ 5,494.00	₹ 5,494.00	OC	-		No	-			₹ -		Admitted and mailed
3	Income Tax Department			06.01.2023	₹ 423,422,050.00	₹ -	OC	-		No	-			₹ 423,422,050.00		Appeal has been filed, pending for hearing.
Total					₹ 710,103,467.00	₹ 27,149,537.00								₹ 682,953,930.00		